

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13476/2014

(Arising out of impugned final judgment and order dated 10/02/2014
in WPC 45270/1999 passed by the High Court Of Judicature At
Allahabad)

ANIL KUMAR

Petitioner(s)

VERSUS

ADDL.COMMISSIONER, GORAKHPUR, UP

Respondent(s)

(with appln. (s) for exemption from filing o.t. and prayer for
interim relief and office report)

Date : 03/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Guru Krishan Kumar, Sr. Adv.
Ms. preetika Dwivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter alongwith SLP(C)No.12517/2014.

[O.P. SHARMA]
COURT MASTER

[INDU BALA KAPUR]
COURT MASTER

Signature Not Verified

Digitally signed by
Om Parkash Sharma
Date: 2014.07.05
11:30:26 IST
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